

1	2	3	4	5
139	RC 31/09-ACB/ Chennai 09.06.09	5	Puducherry Police, Puducherry Office of the Director, Public Health Department, Puducherry  Co-operative Department, Puducherry	31.03.2010
140	RC 13/2010-ACB/ Chennai 24.03.10	1	Public Works Department, Puducherry	23.06.2010
141	RC 65/08,-ACB/ Chennai	4	Pondicherry Engineering College, Pondicherry	02.07.2010
142	RC 21/10-ACB/ Chennai 18.05.10	1	Puducherry	16.07.10
		390		

**Note**

\* The accused is repeated in 5 RCs.

\*\* The accused is repeated in 2RCs.

**Demands/Problems of staff unions**

‡487. MISS ANUSUIYA UIKEY: Will the PRIME MINISTER be pleased to state:

(a) whether Central Government recognized staff unions have raised the issues related to Scheduled Caste and Scheduled Tribe staff/officers and sought for their solution during last three years; and

(b) if so, the details of the demand and problems raised by the staff unions?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) No, Sir.

(b) Does not arise.

**Extension to retiring bureaucrats**

488. SHRI PARIMAL NATHWANI: Will the PRIME MINISTER be pleased to state:

(a) the policy of granting extension to retiring senior bureaucrats at present;

(b) the number of top retiring civil servants who have been granted extensions in services during last five years;

‡Original notice of the question was received in Hindi.